NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: CH.MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER

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PETITION NUMBER

: CP/46/2017

NAME OF THE PETITIONER(S)

: S. K. Ganesan & 4 others

NAME OF THE RESPONDENT(S)

: Balaji Rubber & Reclaims pvt ltd & 8 ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) M.K. PREETHA.

Counsel for Petitioners Mr Putta

20) Sandeep Kuman

Q. Cobo Vishne

Correl Re.

Rosponded

ORDER

Counsel for petitioner present. Counsel for respondents present and prayed for time to file application under Sec.8 of Arbitration & Conciliation Act, 1996. Time is enlarged at request. Put up on 06.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(CH. MOHD SHARIEF TARIQ) Member(Judicial)

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